GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3259

TO BE ANSWERED ON THE 01STJANUARY, 2019/ PAUSHA 11, 1940 (SAKA)
DELAY IN INSTALLATION OF CCTNS

3259. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the much delayed Crime and Criminal Tracking Network and Systems (CCTNS) that seeks to e-integrate the country's 15,000 police stations and create a national crime and criminal database has been rolled out nationally and if so, the details thereof;
- (b) whether it is a fact that as many as 13,775 of the total 15,398 police stations across the country are now entering 100 per cent data into the CCTNS software, if so, the details thereof; and
- (c) the extent to which the said system has helped in digitization and integration of crime and criminal records?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

- (a): Yes, Madam. The Crime and Criminal Tracking Network and Systems (CCTNS) has been rolled out nationally and as on 30.11.2018, it has been deployed in 14764 police stations in the country.
- (b): As on 30.11.2018, 14724 police stations are entering 100 percent FIRs on the CCTNS software.
- (c): 2.25 Crore FIRs have been registered on CCTNS and 3.9 Crore legacy records have been digitized (as on 30.11.2018). 12,153 police stations have been provided national level search on Crime and Criminal Data of CCTNS through Digital Police Portal.
